Merging of Mecon Limited with SAIL

†2189. SHRI AJAY MAROO: Will the Minister of STEEL be pleased to state:

- (a) whether there is any proposal for merging Mecon Limited of Jharkhand with the Steel Authority of India Limited;
 - (b) if so, the view point of Government in this regard;
- (c) whether Mecon's employee unions have been consulted in this regard; and
 - (d) if so, the details thereof?

THE MINISTER OF STEEL (SHRI RAM VILAS PASWAN): (a) A proposal had been received from Mecon Limited for its merger with Steel Authority of India Ltd. (SAIL).

- (b) The Government propose to continue Mecon as an independent entity.
 - (c) No, Sir.
 - (d) Does not arise in view of (c) above.

Steel Policy

2190. SHRI DARA SINGH: Will the Minister of STEEL be pleased to state:

- (a) whether Government are contemplating to announce a new steel policy; if so, by when;
- (b) whether Government are projecting ten per cent growth rate for steel sector in the country;
- (c) whether Government have set up any expert committee to formulate guidelines for allocating mining leases for iron ore, manganese and chrome ore in the country; and
 - (d) if so, by when the committee is expected to submit its report?

THE MINISTER OF STEEL (SHRI RAM VILAS PASWAN): (a) Yes, Sir. The National Steel Policy will be announced after the approval from the Cabinet Committee on Economic Affairs.

[†]Original notice of the question was received in Hindi.